

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No216  
CP(IB)/204(AHM)2021

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Savitaben Gordhanbhai Thumar (Personal Gaurantor) .....Applicant

V/s

Premraj Ramratan Laddha Liquidatorof Corporate Debator .....Respondent

**Order delivered on 08/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Rajesh Bohra, Adv. a.w Ms. Sangeeta Bohra, Adv.  
For the Respondent : Mr. Anip Gandhi, Adv.  
Mr. D K. Nakrani, Adv.

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List the matter on 03.07.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**SHAMMI KHAN  
MEMBER (JUDICIAL)**